

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO. 761
TO BE ANSWERED ON 21.07.2016

Status of Watershed Programmes/ Projects

761. SHRI SANGANNA AMARAPPA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether small watershed programme is not being utilised presently in the country;
- (b) if so, the details thereof along with the reasons therefor;
- (c) the steps taken by the Government for optimum utilisation of the programme; and
- (d) the details of achievements or success by the Government in this regard, State/UT-wise?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): Since 1995-96, the area development programmes on watershed basis were implemented under various schemes such as the Drought Prone Areas Programme (DPAP), the Desert Development Programme (DDP) and the Integrated Wastelands Development Programme (IWDP). In 2008-09, these programmes were merged into a single programme called the Integrated Watershed Management Programme (IWMP) for the development of rainfed / degraded areas. During 2015-16, the IWMP was amalgamated as the Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY). Overall, the small watershed programmes have benefitted the farmers.

It may be pointed out that some projects taken up under the area development programmes of DDP, IWDP and DPAP sanctioned during the period 1995-96 to 2006-07, were foreclosed due to the lack of institutional mechanism for implementing the programme in the States and Districts coupled with insufficient community awareness and participation.

(c) : The Common Guidelines for Watershed Development Projects 2008 (Revised Edition 2011) provide for various mechanisms to ensure proper implementation, such as regular monitoring including GIS / web based online monitoring of process and outcomes, social auditing and independent and external monitoring by third party agencies and dedicated institutions with professional support at the State, District and project levels. In addition, the Department of Land Resources supervises the work through periodic review meetings, a Management Information System (MIS), progress reports and third party monitoring.

(d) : A number of impact assessment studies have been conducted through the National Institute of Rural Development(NIRD), The Energy Resources Institute (TERI) and International Crops Research Institute for the Semi-Arid Tropics (ICRISAT). The major findings of these studies include a rise in the ground water table, increased availability of drinking water, bringing additional areas under irrigation & cultivable wastelands, improved cropping intensity and reduction of soil erosion etc. in the project areas. The information regarding State/ UT- wise achievements has not been collated. The State/ UT- wise details of the projects undertaken under the Watershed Development Component of PMKSY (erstwhile IWMP) are given in the **Annexure**. These projects are at various stages of implementation.

**Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 761
due for reply on 21.07.2016**

State wise details of projects and area sanctioned under PMKSY-Watershed Development Component

S.No.	Name of the State	Total No of Projects Sanctioned since 2009	Area of Projects Sanctioned in million ha
1	Andhra Pradesh	432	1.81
2	Bihar	123	0.612
3	Chhattisgarh	263	1.195
4	Gujarat	610	3.103
5	Haryana	88	0.362
6	Himachal Pradesh	163	0.84
7	Jammu & Kashmir	159	0.652
8	Jharkhand	171	0.911
9	Karnataka	571	2.569
10	Kerala	83	0.423
11	Madhya Pradesh	517	2.937
12	Maharashtra	1186	5.128
13	Odisha	310	1.70
14	Punjab	67	0.314
15	Rajasthan	1025	5.764
16	Tamil Nadu	270	1.368
17	Telangana	330	1.399
18	Uttar Pradesh	612	3.046
19	Uttarakhand	65	0.346
20	West Bengal	163	0.693
	North-Eastern States		
21	Arunachal Pradesh	156	0.467
22	Assam	372	1.577
23	Manipur	102	0.491
24	Meghalaya	96	0.236
25	Mizoram	89	0.373
26	Nagaland	111	0.476
27	Sikkim	15	0.066
28	Tripura	65	0.213
	Grand Total	8214	39.07

Note: 1) The programme is not operational in Union Territories.

2) There is no sanctioned project in Goa.